

### Formulations of Chloramphenicol

444. SHRI H. HANUMAN THAPPA:  
SHRI ANANT RAM JAISWAL

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to refer to answer to Unstarred Question 2078 given in the Rajya Sabha on the 12th August, 1993 and state:

(a) why prices of formulations of Chloramphenicol have been fixed based on notified of the bulk drug;

(b) whether it is a fact that 60 to 70 per cent of the requirements were purchased by the formulators at Rs. 600/ Kg. less than the notified price;

(c) whether it is a fact that this resulted in the formulators making unintended benefit magnitude of which was Rs. 8 to 16 crores per year;

(d) why were the provisions of DPCO, 1987 used to shield the producers and against the consumers;

(e) who is responsible for such a state of affairs which prevails in case of large number of formulations like Ranitidine, Diclofenac Sodium, Tetracycline, Analgin, Trimethoprim, Carbamezapine etc.; and

(f) what steps have been taken to rectify the situation and what is the exact legal position under DPCO, 1987 and the actual ground reality in all such cases?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND THE DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO): (a) to (f) The prices of formulations are fixed in accordance with the provisions of DPCO, 1987. In the instant case the notified price of Chloramphenicol bulk was taken into consideration as per the recommendations of DPRC Sub-Committee of BICP, which is an expert recommendatory body of the Government.

### Price of Vitamin B6

445. SHRI H. HANUMAN THAPPA:  
SHRI ANANT RAM JAISWAL:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to refer to answer to Unstarred Question 2080 given in the Rajya Sabha on the 12th August, 1993 and state:

(a) what is the price of Vitamin B6 on which prices of Becasules, Surbex-T, Neurobion, Glaxo's B Complex are based;

(b) whether it is a fact that all these companies have purchased Vitamin B6 at a much lower rate but charge high prices using DPRC as an instrument in the formulations;

(c) whether it is also a fact that it is being smuggled in the guise of intermediates by the private producers who is selling it cheap to harm the interests of IDPL; and

(d) what steps have been taken by the Ministry to order inquiry into the whole matter on the complaint of IDPL?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND THE DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO): (a) and (b) Present approved prices of Vitamin formulations are based on the price of Rs. 2800/- per kg for Vitamin B6 on the basis of invoice from M/s. IDPL. Recently M/s. IDPL have intimated selling price of Vitamin B6 as Rs. 2000/- per kg and this is being adopted while considering fixation/revision of prices of Vitamin based formulations containing Vitamin B6.

(c) No such instance has come to notice.

(d) Does not arise.

### Anomalies in fixing, the prices of formulations

446. SHRI ANANT RAM JAISWAL:  
SHRI H. HANUMAN THAPPA:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to refer to answer to Unstarred Question 2077 given in the Rajya Sabha on the 12th August, 1993 and state:

(a) whether it is a fact that prices of